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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/510/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : VEESONS ENERGY SYSTEMS PVT LTD
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.S. Parthasamy
for Ramalingam & Associates

Counsel for 2nd Respondent /
Financial creditor



2. ANANT MERATHIA

Counsel for Applicant



ORDER

Counsel for R2 Financial Creditor present and filed counter. The matter is posted for arguments. Put up on 31.08.2017 at 10.30 A.M.



(S. Vijayaraghavan)
Member (Technical)
HV


(Ch. Md. Sharief Tariq)
Member (Judicial)